

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4270
ANSWERED ON:04.08.2009
REMOVAL OF BAN ON FUTURE TRADING
Sarvey Shri Sathyanarayana

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has since lifted the ban on future trading in rice and wheat;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(PROF. K. V. THOMAS)

(a) to (c): Forward Markets Commission (FMC) which is the regulator for commodity futures trading suspended futures trading in Rice and Wheat on 27th February 2007. In view of good crops of wheat this year, the suspension of future trading in Wheat was revoked on 14th May 2009. Futures trading in rice remains suspended as it is considered sensitive.